

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

C. P. NO. 26/2007  
CA. NO.

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.10.2016**

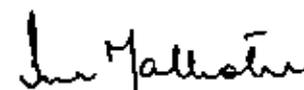
**NAME OF THE COMPANY:** Sh. Naresh Aggarwal & Ors. V/s. M/s. Maharaja Gourmet Services Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Mohit Nayan.	Adv.	y Referent y	
2.	Mr. Kaa Malhotra	Adv.		

**ORDER**

The matter was listed for final arguments. A request for adjournment is being made by the ld. Counsel for the petitioner on the ground that the main counsel is in personal difficulty. At their request, the matter is adjourned to 04.01.2017.

  
**(Ina Malhotra)**  
**Member Judicial**